

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 510/2018
in
OA No. 2295/2016**

New Delhi, this the 18th day of January, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member(J)**

Sh. Ashish Dabas
S/o Sh. Ved Prakash
Aged about 28 years
Group 'C'
R/o H. No. 102, V & PO Kanjhawala
Delhi - 110081

...Applicant

(In person)

Versus

Ms. Gitanjali Gupta
Chairperson
Delhi Subordinate Services Selection Board (DSSSB)
FC-18, Institutional Area, Karkardooma
Delhi – 110092.

...Respondent

(By Advocate :Mr. Anuj Kumar Sharma)

ORDER (ORAL)

Ms. Nita Chowdhury:

When this matter is taken up, learned counsel for respondents submitted the compliance affidavit dated 16.01.2019 filed on behalf of Respondent – DSSSB and from which we noticed that they have given the details of the order passed by them which shows that the applicant of this OA Sh. Ashish Dabas has been provisionally selected vide result notice 745 dated 10.01.2019 and his dossier has already been forwarded to the user department on 14.01.2019. Hence, nothing remains in this CP, notice issued to the respondents is discharged and CP is closed.

**(S.N. Terdal)
Member (J)**

/anjali/

**(Nita Chowdhury)
Member (A)**